(b) what amount has been provided for the plan in 1976-77 and 1977-78?

Written Answers

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SNGH BARNALA): (a) Twenty districts have been presently selected for implementation of I.R.D. programme. So far action plans in respect of Chandrapur district of Maharashtra only have become available from ICAR and the first lot of schemes have been sanctioned and the programme is in the implementation stage in that district.

Resources inventories and Action Plans for the remaining 19 districts are under preparation by the Indian Council of Agricultural Research. As the preparation of Resources Inventories and Action Plans was taking time, State Governments concerned have been advised to indentify programmes for Rural Development for immediate implementation which would find place in any programme of Rural Development.

Ob) An amount of Rs. 50 lakhs have been spent during 1976-77 on Integrated Rural Development scheme and an amount of Rs. 8 crores have been allocated in Budget Estimates 1977-78 for the scheme.

वार्धा जिले में बनेले सुग्ररों के लिए ग्रभयारण्य

439. श्री वापूरावजी मारुतरावजी देशमुख: क्या कृषि ग्रीर सिंचाई मती यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के वार्धा जिले में केन्द्रीय सहायता से बनेले सुग्ररों के लिए एक ग्रभयारण्य स्थापित करने के प्रस्ताव के संबंध में वर्तमान स्थिति क्या है ; और

(ख) इस ग्रभयारण्य के कव तक पूरा हो जाने की सम्भावना है ?

Boar Sanctuary in Wardha District

439. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the present position in regard to the proposal to set up, with Central Assistance, a boar sanctuary in Wardha district of Maharashtra; and

(b) by when the sanctuary is likely to be completed?]

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला): (क) राज्य सरकार ढारा 27-11-1970 को महाराष्ट्र के वार्धा जिले में 'वोर' ग्राश्रयस्थल की स्थापना की गई है । राज्य सरकार से इस ग्राश्रय-स्थल के लिए केन्द्रीय सहायता हेतु कोई अनुरोध प्राप्त नहीं हुआ है ।

(ख) इस ग्राश्रयस्थल की स्थापना हो चुकी है, अतः प्रश्न हो नहीं उठता ।

f[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) "Bor" Sanctuary in Wardha District of Maharashtra has been constituted as a Sanctuary by the State Govt. on 27-11-1970. No request for Central assistance for this sanctuary has been received from the State Govt.

(b) Since the Sanctuary has already been constituted, the question does not arise].

Funds and Endowments of Viswa Bharti

440. SHRI KRISHNA KRIPLANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the details of the Funds/Endowments/ Trusts administered by Viswa Bharti, Santiniketan;

t[] English translation.

(b) the dates from which these Funds/Endowments came into being;

(c) the objects for which they were set up;

(d) whether the conditions attached to these Funds/ Endowments have been and are being regularly observed;

(e) whether Their accounts are audited by Government auditors; and

(f) whether they are administered directly by the Vice-Chancellor or whether there are Separate authorities for the purpose and if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (f) Information is being collected and will be laid on the Table of the Sabha in due course.

Tagore Centenary Fund

441. SHRI KRISHNA KRIPLANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Tagore Centenary Fund, which was started in 1960 -61, is still in existence; and

(b) if so, what is the balance amount of the Fund left over and what is the manner in which it is proposed to be utilised?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The Rabindra Nath Tagore Centenary Committee, New Delhi, which was set up as a private Registered Society to formulate, programmes for Tagore Centenary Celebrations, had its accounts in the State Bank of India, New Delhi. The information regarding the balance amount, if any, is being collected and will be laid on the Table of the House.

to Questions

Milk Booth in Shastri Niketan

442. SHRI SYED AHMAD HASHMI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to Unstarred Question 716 given in the Rajya Sabha on the 25th August, 1976 and state:

(a) whether the New Delhi Municipal Committee and other local bodies have cleared the proposal to construct a "pucca milk booth to replace the existing Delhi Milk Scheme Depot No. 1149 being run in a garage attached to a residential flat in Shastri Niketan (North-West Moti Bagh), New Delhi, if so, what is the progress made so far in constructing the structure of the depot; and

(b) by when the depot is likely to start functioning in its new premises?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. The order for construction of the milk booth at the approved site has been placed with C.P.W.D.

(b) The depot will start functioning in its new premises as soon it is handed over to the Delhi Milk Scheme by the CPWD after completion.

Basic amenities in Shastri Niketan

443. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether it is a fact that basic amenities have so far not been provided in Shastri Niketan (North-West Moti Bagh), New Delhi, on the ground that the colony is yet to be handed over to the N.D.M.C.;

(b) if so, by when the colony is likely to be handed over to N.D.M.C. and